

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)**

ORIGINAL APPLICATION NO.19 OF 2024

IN THE MATTER OF:

S.K. Srivastava
Rangareddy District
Telangana..

...Applicant(s)

- Vs-

The Chief Secretary,
Through its Chief Secretary Telangana and Ors.

...Respondent(s)

REPORT FILED BY THE DISTRICT COLLECTOR – R3

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Place: Chennai

Date: 12.06.2025

Mrs. H. Yasmeen Ali,
Standing counsel for 3rd Respondent

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Ranga Reddy District,
Telanagana.

.... Applicant(S)

-Vs-

State of Telanagana
Through its Chief Secretary
Telangana and Ors.

....Respondent(s)

REPOPRT FILED BY THE DISTRICT COLECTOR, RANGA REDDY DISTRICT.

It is to submit that the Hon'ble NGT, Chennai in its order dated .04.10.2024 directed to file the action taken report before the Hon'ble Tribunal.

In this regard the present status of the case is submitted in brief as follows:-

1. The Hon'ble National Green Tribunal have taken up case on the compliant filed by Sri. S.K. Srivastava R/o Badanghpel Municipal Corporation in O.A.No.615 of 2022 and the same has been transferred to NGT (Southern Zone), renumbered as O.A.19/2024. The request of petitioner is to shift the M/s Hesolt Lubricant Pvt. Ltd from the land in Sy.No.138 situated at Badangpet Village, Saroornagar Mandal to another place as it is created very air pollution and smell nuisance to the surrounding residential area public which is utilizing for manufacture of Lubricant Oil, greases, coolants & petroleum based products(Only blending at normal temperature).

2. Subsequently, the Hon'ble NGT, Principal Bench, New Delhi vide Order dated 03.02.2023 has constituted a Joint Committee comprising of representatives of the Telangana State Pollution Control Board (TSPCB) and the District Magistrate, Ranga Reddy and directed to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant, verify the factual position and submit report within two months.

3. As per the Directions of the Hon'ble NGT, a Joint Committee members comprising of Revenue Divisional Office (RDO), Kandukur Division, Ranga Reddy District (Representative District Magistrate, Ranga Reddy) and Environmental Engineer, Ranga Reddy (Representative of Telangana S Pollution Control Board) have inspected M/s Hesolt Oil, unit in Sy. No.138 of Badangpet Municipal Corporation, Ranga Reddy District and M/s. Lubricants (sister concern of M/s Hesolt Oil) and surrounding area 29.09.2023, along with the applicant, Sri. S. K. Srivastava to look into the grievances of the applicant. During inspection, it was observed that the M/s Hesolt Oil unit evacuated the premises and shifted to another location i.e, from Sy.No.138 Badangpet to Plot No 4/24, Industrial park in Sy. No 519, Nadergul village, Balapur Mandal, Ranga Reddy District and also M/s. Royal Lubricants (sister concern of M/s Hesolt Oil) has also shifted the their premises to Nadergul Industrial Estate at plot No.8/11, Sy.No.519, Industrial park, Nadergul Balapur Mandal.

4. It is further submitted that, the matter has been again enquired through the Tahsildar, Balapur Mandal and reported that there is no oil unit in the premises of land in Sy.no.138 of Badangpet Village and the above unit was shifted long back and established in Industrial Park in Sy.No.519 of Nadergul Village of Balapur Mandal. At present the alleged site in Sy.No.138 of Badangpet Village is kept Vacant on ground.,

This is submitted for kind information and necessary action in the matter.



District Collector,
Ranga Reddy District.


Ranga Reddy Dist.